

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 466/2017
M.A. No. 477/2017

New Delhi, this the 9th day of February, 2017.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

1. Pritosh Kumar Yadav,
S/o Shri Shyam Singh,
Aged about 33 years,
R/o H.No.804, Gali No.26,
D.D.A. Flat Madangir Ambedkar Nagar,
New Delhi-110062.
2. ChirANJI Lal,
S/o Late Shri Rumal Singh,
Aged about 42 years,
R/o H.No.215, Jatav Mohalla,
Village Asola, Fatehpur Beri,
New Delhi – 74.
3. Vipin Kumar,
S/o Shri Ravindar Kumar,
Aged about 29 years,
R/o B-37, Gali No.10,
Gurudwara Road, Mandawali.
4. Rahul Kumar Gupta,
S/o Shri Subash Chand Gupta,
Aged about 29 years,
R/o A-68, 2nd Floor, Mohan Garden,
Gurudwara Road, Uttam Nagar,
New Delhi.
5. Sandeep Kumar Gupta,
S/o Shri Ramlal Gupta,
Aged about 33 years,
R/o D1/102, Mansa Ram Park,
Uttam Nagar, New Delhi – 33.
6. Vaseem Ahmad,
S/o Shri Akeel Ahmad,
Aged about 23 years,
R/o H.No.547, Type II Timarpur,
New Delhi-110054.

7. Hari Singh Meena,
S/o Shri Shayo Raj Meena,
Aged about 28 years,
R/o B-30, Ambedkar Colony,
Chhattarpur, Delhi.
8. Krishan Gopal,
S/o Shri Garib Dass,
Aged about 39 years,
R/o C-1, 927, Madangir,
New Delhi-110062.
9. Jainendra Singh,
S/o Shri Ramoutar,
Aged about 25 years,
R/o H.No.3143, Gali No.4,
Shanti Mohalla, Gandhi Nagar,
Delhi.
10. Ms. Jyoti Kapari,
D/o Shri Tara Dutt Kapari,
Aged about 24 years,
R/o A-3, Rajendra Singh Apartment,
11/9, Kishangarh Vasant Kunj,
Delhi.
11. Kishori Lal Meena,
S/o Shri Arjun Lal Meena,
Aged about 29 years,
R/o H.No.523, Gali No.2,
Lado Sarai, New Delhi.

.. Applicants

(By Advocate : Ms. Pragnya Routray)

Versus

1. Secretary, Urban Development &
Director of Local Bodies,
Govt. of NCT of Delhi,
9th Level, 'C' Wing,
Delhi Secretariat, New Delhi.
2. South Delhi Municipal Corporation,
Through its Commissioner,
Civic Centre, Minto Road,
New Delhi-110002.

3. Delhi Subordinate Services Selection Board,
Through its Chairman,
FC-18, Institutional Area,
Karkardooma, Delhi-110092. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. Reserved for orders.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

Later on, Ms. Pragnya Routray, the learned counsel for the applicant, seeks leave of this Tribunal to withdraw the present O.A. with liberty to file a better O.A.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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